

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**CP NO. 18 (ND)/2015**

**IN THE MATTER OF:**

Sh. Vikram Kapur & Ors.

....

Applicant/petitioners

Vs.

M/s. Atlas Cycles (Haryana) Ltd. & Ors.

....

Respondents

**Order under Section 397/398 of the Companies Act, 2016**

**Order delivered on 30.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

For the Applicant/petitioner

:

Dr. Salman Khurshid, Senior Advocate

Dr. U.K. Chaudhary, Senior Advocate

Mr. Himanshu Vij, Mr. Nakush Jain &

Ms. Sanchita, Advocates

For the Respondent

:

Mr. Sudhir K. Makkar, Senior Advocate

Ms. Sammya Gupta, Advocate for Respondent Nos.


1, 12, 14-16

Ms. Ridhi Munjal, Advocate for Respondent Nos. 3

to 10

**ORDER**

Renotify for 01.09.2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

**30.08.2017**

**Vineet**